

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 18 APR 1994

APPLICATION NUMBER: 169 of 1994.

APPLICANTS:

Sri. Anand Shantha Kumar v/s. General Manager, S.Railways, and
To. Others.

1.

Sri.N.R.Naik and Associates,
Advocates, No.147/2, Sri Ramamoad,
Second Block, Thyagarajanagar,
Bangalore-5600028.

RESPONDENTS:

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 31st March, 1994.

Issued on
19/4/94

of

S. Shantha
for DEPUTY REGISTRAR 18/4
JUDICIAL BRANCHES.

gm*

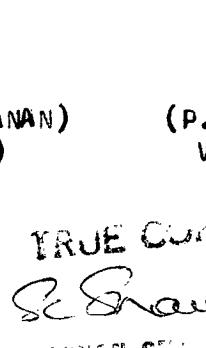
In the Central Administrative Tribunal
Bangalore Bench

Applicant : Ananda Shantha Kumar
VS

Respondent : UOI by Gm S.Rly. Madras & os

Application No..... 169 of 1994

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<p><u>PKS(VC)/JVR(MA)</u> 31.3.1994</p> <p>Case called twice. Applicant and his counsel absent. On the last date of hearing we had passed an order to do the needful by 31.3.1994, otherwise the application will be dismissed for non-prosecution. Till today the applicant has not done the needful.</p> <p>In the light of the above, we dismiss this application for non-prosecution.</p> <p>Sd- </p> <p>(T.V. RAMANAN) MEMBER(A)</p> <p>Sd-  (P.K. SHYAMSUNDER) VICE CHAIRMAN</p> <p>TRUE COPY S. Shyamsunder 18/4</p>